

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :01-03-2024

Date : 01.03.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	20363/ 2024	01.03.2 024	WP (C) - 38536/ 2023	R.C. MALLICK	C.O.		Order Dtd. 2024- 02-27	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
2	20364/ 2024	01.03.2 024	WP (C) - 42297/ 2023	BHARAT CHANDRA PATRA	C.O.		Order Dtd. 2024- 02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
3	20365/ 2024	01.03.2 024	WP (C) - 4443/2 024	J P KAR	C.O.		Order Dtd. 2024- 02-29	WRIT BRANC H-6	(Se at No- 25)
4	20366/ 2024	01.03.2 024	WP (C) - 4391/2 023	P K MOHANTY	C.O.		Order Dtd. 2023- 02-23	WRIT BRANC H-6	(Se at No- 35)
5	20367/ 2024	01.03.2 024	WP (C) - 28244/ 2022	P K LENKA	C.O.		Order Dtd. 2024- 02-29	WRIT BRANC H-8	(Se at No- 29)
6	20368/ 2024	01.03.2 024	WP (C) - 12367/ 2023	D.K. JENA	C.O.		Order Dtd. 2024- 02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
7	20369/ 2024	01.03.2 024	WP (C) - 4344/2	JYOTI PRAKASH KAR	C.O.		Order Dtd. 2024- 02-29	WRIT BRANC	(Se at

			024					H-5	No-47)
8	20370/2024	01.03.2024	WPC (OA C) - 3941/2016	N C SINHA	C.O.		Order Dtd. 2024-02-28	OA Branch	(Seat No-1)
9	20371/2024	01.03.2024	WP (C) - 26164/2022	D.K. JENA	C.O.		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
10	20372/2024	01.03.2024	WPC (OA C) - 328/2015	BASUDEV BARIK	C.O.		Order Dtd. 2024-02-29	OA Branch	(Seat No-1)
11	20373/2024	01.03.2024	WP (C) - 19097/2023	D.K. JENA	C.O.		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
12	20374/2024	01.03.2024	WPC (OA) - 2527/2016	BIKRAM SAMAL	C.O.		Order Dtd. 2024-02-28	OA Branch	(Seat No-1)
13	20375/2024	01.03.2024	WP (C) - 21986/2023	D.K. JENA	C.O.		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
14	20376/2024	01.03.2024	WPC (OA) - 1428/2019	S R OJHA	C.O.		Order Dtd. 2024-02-28	OA Branch	(Seat No-1)
15	20377/2024	01.03.2024	WP (C) - 3143/2023	D.K. JENA	C.O.		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
16	20378/2024	01.03.2024	WPC (OA) - 1428/2019	R C MUDULI	C.O.		Order Dtd. 2024-02-28	OA Branch	(Seat No-1)
17	20379/2024	01.03.2024	WP (C) - 6010/2	D.K. JENA	C.O.		Order Dtd. 2024-02-22	WRIT BRANCH	(Seat)

			023					H (DIVISION BENCH -2)	No- 110)
18	20380/ 2024	01.03.2 024	WPC (OA) - 1325/2 016	M R ROUSTRAY	C.O.		Order Dtd. 2024- 02-29	OA Branc h	(Se at No- 1)
19	20381/ 2024	01.03.2 024	WP (C) - 5687/2 023	D.K. JENA	C.O.		Order Dtd. 2024- 02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
20	20382/ 2024	01.03.2 024	CONTC- 413/20 24	KALPATARU PARIDA	C.O.		Order Dtd. 2024- 02-29		(Se at No- 106)
21	20384/ 2024	01.03.2 024	CRLMC- 530/20 24	S CHOUIDHURY	C.O.		Order Dtd. 2024- 02-28		(Se at No- 106)
22	20385/ 2024	01.03.2 024	CRLMC- 490/20 24	S CHOUIDHURY	C.O.		Order Dtd. 2024- 02-28	CRIMI NAL MISC	(Se at No- 7)
23	20386/ 2024	01.03.2 024	CRLMC- 517/20 24	S K SINGH	C.O.		Order Dtd. 2024- 02-28		(Se at No- 7)
24	20387/ 2024	01.03.2 024	CRLMC- 450/20 24	TAPAN KU. NAYAK	C.O.		Order Dtd. 2024- 02-28	CRIMI NAL MISC	(Se at No- 7)
25	20388/ 2024	01.03.2 024	CRLMC- 450/20 24	TAPAN KU. NAYAK	C.O.		Order Dtd. 2024- 02-28	CRIMI NAL MISC	(Se at No- 7)
26	20389/ 2024	01.03.2 024	CRLMC- 483/20 24	J PRADHAN	C.O.		Order Dtd. 2024- 02-28	CRIMI NAL MISC	(Se at No- 7)
27	20390/ 2024	01.03.2 024	CRLMC- 486/20 24	G ROUT	C.O.		Order Dtd. 2024- 02-28	CRIMI NAL MISC	(Se at No- 7)
28	20391/ 2024	01.03.2 024	CRLMC- 486/20	GYANA RANJAN	C.O.		Order Dtd. 2024- 02-28	CRIMI NAL	(Se at

			24	PATRA				MISC	No-7)
29	20392/2024	01.03.2024	CRLMC-416/2024	B B ROUTRAY	C.O.		Order Dtd. 2024-02-28	CRIMINAL MISC	(Se at No-7)
30	20393/2024	01.03.2024	CRLMC-5542/2023	T K PRAHARAJ	C.O.		Order Dtd. 2024-02-27	CRIMINAL MISC	(Se at No-1)
31	20394/2024	01.03.2024	CRLMC-492/2024	C R KAR	C.O.		Order Dtd. 2024-02-28	CRIMINAL MISC	(Se at No-7)
32	20395/2024	01.03.2024	CRLMC-4579/2023	SUJIT KU. SWAIN	C.O.		Order Dtd. 2024-02-28	CRIMINAL MISC	(Se at No-5)
33	20396/2024	01.03.2024	CRLMC-5072/2023	H K MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	CRIMINAL MISC	(Se at No-2)
34	20397/2024	01.03.2024	CRLMC-3209/2023	S BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	CRIMINAL MISC	(Se at No-6)
35	20398/2024	01.03.2024	CRLMC-384/2024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-28		(Se at No-6)
36	20399/2024	01.03.2024	CRLMC-422/2024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	CRIMINAL MISC	(Se at No-7)
37	20400/2024	01.03.2024	CRLMC-2092/2023	SURENDRA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	CRIMINAL MISC	(Se at No-5)
38	20401/2024	01.03.2024	CRLMC-2092/2023	SURENDRA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	CRIMINAL MISC	(Se at No-5)
39	20402/2024	01.03.2024	CRLMC-307/2024	P K PAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-28		(Se at No-5)
40	20403/2024	01.03.2024	BLAPL-516/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	BAIL-1	(Se at No-2)
41	20404/	01.03.2	CRLMC-	S K SINGH	C.O.	COURT	Order Dtd. 2024-	CRIMI	(Se

	2024	024	5560/2023			NO. 15	02-28	NAL MISC	at No-1)
42	20405/2024	01.03.2024	BLAPL-614/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	BAIL-2	(Se at No-7)
43	20406/2024	01.03.2024	CRLMC-4422/2023	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	CRIMINAL MISC	(Se at No-4)
44	20407/2024	01.03.2024	BLAPL-608/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	BAIL-2	(Se at No-7)
45	20408/2024	01.03.2024	BLAPL-606/2024	KC PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-28		(Se at No-7)
46	20409/2024	01.03.2024	BLAPL-604/2024	PN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	BAIL-2	(Se at No-7)
47	20410/2024	01.03.2024	WP (C) - 5306/2023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-103)
48	20411/2024	01.03.2024	BLAPL-1049/2024	S ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-28		(Se at No-103)
49	20412/2024	01.03.2024	BLAPL-1048/2024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-28		(Se at No-103)
50	20413/2024	01.03.2024	BLAPL-1047/2024	ASISH KUMAR RAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	BAIL-2	(Se at No-10)
51	20414/2024	01.03.2024	WP (C) - 5307/2023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-103)
52	20415/	01.03.2	BLAPL-	A SAHOO	C.O.	COURT	Order Dtd. 2024-		(Se

	2024	024	1044/2 024			NO. 15	02-28		at No- 103)
53	20416/ 2024	01.03.2 024	BLAPL- 1032/2 024	A KALASH	C.O.	COURT NO. 15	Order Dtd. 2024- 02-28		(Se at No- 103)
54	20417/ 2024	01.03.2 024	BLAPL- 1022/2 024	B MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 02-28		(Se at No- 103)
55	20418/ 2024	01.03.2 024	WP(C)- 5305/2 023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
56	20427/ 2024	01.03.2 024	ABLAPL - 1584/2 024	ACHYUTANAND A PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024- 02-27	BAIL- 2	(Se at No- 12)
57	20428/ 2024	01.03.2 024	ABLAPL - 1581/2 024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024- 02-27		(Se at No- 12)
58	20430/ 2024	01.03.2 024	ABLAPL - 1579/2 024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 02-27		(Se at No- 12)
59	20431/ 2024	01.03.2 024	ABLAPL - 1578/2 024	S JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-27	BAIL- 2	(Se at No- 12)
60	20432/ 2024	01.03.2 024	ABLAPL - 1585/2 024	MOHENDRA DALAI	C.O.	COURT NO. 2	Order Dtd. 2024- 02-27	BAIL- 1	(Se at No- 1)
61	20438/ 2024	01.03.2 024	FAO- 588/20 23	S R OJHA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	MISC. APPEA L SEC.	(Se at No- 2)
62	20439/ 2024	01.03.2 024	WP(C)- 4119/2 024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-3	(Se at No- 13)
63	20441/ 2024	01.03.2 024	WP(C)- 4435/2 024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-6	(Se at No-

									25)
64	20443/ 2024	01.03.2 024	CRLA- 1293/2 023	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 02-27	CRIMI NAL APPEA L	(Se at No- 9)
65	20445/ 2024	01.03.2 024	WP (C) - 4311/2 024	SANGRAM DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-5	(Se at No- 47)
66	20446/ 2024	01.03.2 024	WP (C) - 41851/ 2023	D SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-6	(Se at No- 24)
67	20448/ 2024	01.03.2 024	WP (C) - 26767/ 2023	M K RATH	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 42)
68	20449/ 2024	01.03.2 024	WP (C) - 26767/ 2023	PRAKASH KU. JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 42)
69	20451/ 2024	01.03.2 024	WP (C) - 4117/2 024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-3	(Se at No- 13)
70	20452/ 2024	01.03.2 024	WP (C) - 4129/2 024	BRAJAKISHOR E SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-3	(Se at No- 13)
71	20453/ 2024	01.03.2 024	WP (C) - 4179/2 024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-3	(Se at No- 13)
72	20454/ 2024	01.03.2 024	WP (C) - 4205/2 024	S R PATTANAİK	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-4	(Se at No- 27)
73	20455/ 2024	01.03.2 024	FAO- 588/20 23	N K SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	MISC. APPEA L SEC.	(Se at No- 2)
74	20456/ 2024	01.03.2 024	WP (C) - 4221/2 024	S PATTANAİK	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-4	(Se at No- 27)
75	20457/ 2024	01.03.2 024	WP (C) - 14879/ 2017	P CH DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	WRIT BRANC H-1	(Se at No- 3)
76	20458/ 2024	01.03.2 024	WP (C) - 42100/ 2023	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2024- 03-18	WRIT BRANC	(Se at

			2023					H-8	No-42)
77	20459/2024	01.03.2024	BLAPL-14337/2023	J PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	BAIL-1	(Se at No-4)
78	20460/2024	01.03.2024	WP (C) - 17152/2023	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANC H-3	(Se at No-13)
79	20461/2024	01.03.2024	WP (C) - 23756/2013	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2024-02-26	WRIT BRANC H-3	(Se at No-33)
80	20462/2024	01.03.2024	WP (C) - 4091/2024	H K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANC H-2	(Se at No-9)
81	20463/2024	01.03.2024	WP (C) - 9103/2010	P K BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No-27)
82	20464/2024	01.03.2024	BLAPL-1052/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	BAIL-1	(Se at No-5)
83	20465/2024	01.03.2024	WP (C) - 9103/2010	P K BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No-27)
84	20466/2024	01.03.2024	WP (C) - 22747/2015	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANC H-5	(Se at No-23)
85	20467/2024	01.03.2024	WP (C) - 30610/2023	A DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANC H-2	(Se at No-7)
86	20468/2024	01.03.2024	WP (C) - 11418/2015	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	WRIT BRANC H-1	(Se at No-3)
87	20470/2024	01.03.2024	CONTC-8878/2023	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	CONTE MPT	(Se at No-3)
88	20471/2024	01.03.2024	CRLA-1412/2023	PRADIPTA BEURA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
89	20472/	01.03.2024	CRLREV	R K BARIK	C.O.	COURT	Order Dtd. 2024-	CRIMI	(Se

	2024	024	- 30/202 4			NO. 6	03-14	NAL REVIS ION	at No- 3)
90	20473/ 2024	01.03.2 024	BLAPL- 3492/2 023	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024- 02-29	BAIL- 1	(Se at No- 1)
91	20474/ 2024	01.03.2 024	CRLREV - 63/202 4	B DAS	C.O.	COURT NO. 6	Order Dtd. 9999- 12-31	CRIMI NAL REVIS ION	(Se at No- 3)
92	20475/ 2024	01.03.2 024	BLAPL- 12097/ 2023	B.B.ROUT	C.O.	COURT NO. 6	Order Dtd. 2024- 02-29	BAIL- 2	(Se at No- 9)
93	20476/ 2024	01.03.2 024	WP (C) - 4303/2 024	SANDIPANI NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 02-28	WRIT BRANC H-5	(Se at No- 47)
94	20477/ 2024	01.03.2 024	WP (C) - 4379/2 024	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-16	WRIT BRANC H-5	(Se at No- 47)
95	20478/ 2024	01.03.2 024	WP (C) - 4412/2 024	PRATAP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 07-16	WRIT BRANC H-6	(Se at No- 25)
96	20479/ 2024	01.03.2 024	WP (C) - 4407/2 024	S.K. ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-21	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
97	20480/ 2024	01.03.2 024	WP (C) - 32078/ 2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 02-28	WRIT BRANC H-5	(Se at No- 21)
98	20481/ 2024	01.03.2 024	ABLAPL - 1636/2 024	S.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 7)
99	20482/ 2024	01.03.2 024	FAO- 33/202 4	B K PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024- 03-12	MISC. APPEA L SEC.	(Se at No- 5)
100	20483/ 2024	01.03.2 024	MATA- 57/202 4	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 04-02		(Se at No- 5)
101	20484/ 2024	01.03.2 024	BLAPL- 57/202 4	S.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 04-02	BAIL- 2	(Se at No- 5)

1	2024	024	1062/2024			NO. 1	02-28	1	at No-4)
102	20485/2024	01.03.2024	WPCRL-14/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
103	20486/2024	01.03.2024	BLAPL-1054/2024	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Se at No-101)
104	20487/2024	01.03.2024	MATA-194/2023	GOUTAM KU. ROUTARY	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	FIRST APPEAL	(Se at No-4)
105	20488/2024	01.03.2024	FAO-4/2012	M/S.B.N.SAMANTARAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	MISC. APPEAL SEC.	(Se at No-5)
106	20489/2024	01.03.2024	WP (C) - 4191/2024	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
107	20490/2024	01.03.2024	WP (C) - 703/2016	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-102)
108	20491/2024	01.03.2024	FAO-4/2012	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	MISC. APPEAL SEC.	(Se at No-5)
109	20492/2024	01.03.2024	MATA-188/2022	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	FIRST APPEAL	(Se at No-1)
110	20493/2024	01.03.2024	MATA-188/2022	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	FIRST APPEAL	(Se at No-1)
111	20494/2024	01.03.2024	BLAPL-1053/2024	SANDEEP LOHAR	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Se at No-

									1)
11 2	20495/ 2024	01.03.2 024	CRLA- 109/20 16	M/S.SANJEEV UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	CRIMI NAL APPEA L	(Se at No- 4)
11 3	20496/ 2024	01.03.2 024	ABLAPL - 14833/ 2023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 6)
11 4	20497/ 2024	01.03.2 024	ABLAPL - 1651/2 024	M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 12)
11 5	20498/ 2024	01.03.2 024	BLAPL- 10153/ 2023	S.K. ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	BAIL- 1	(Se at No- 1)
11 6	20499/ 2024	01.03.2 024	LAA- 33/202 1	G SINGH	C.O.	COURT NO. 16	Order Dtd. 2024- 03-18	FIRST APPEA L	(Se at No- 6)
11 7	20500/ 2024	01.03.2 024	ABLAPL - 1667/2 024	G.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024- 02-28		(Se at No- 6)
11 8	20501/ 2024	01.03.2 024	BLAPL- 10747/ 2023	A.K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024- 02-29	BAIL- 1	(Se at No- 4)
11 9	20502/ 2024	01.03.2 024	LAA- 29/201 9	S P SAHOO	C.O.	DR (J)	Order Dtd. 2024- 04-01	FIRST APPEA L	(Se at No- 5)
12 0	20503/ 2024	01.03.2 024	ABLAPL - 1648/2 024	M.MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-28		(Se at No- 5)
12 1	20504/ 2024	01.03.2 024	LAA- 19/202 3	R K BARIK	C.O.	COURT NO. 16	Order Dtd. 2024- 04-15	FIRST APPEA L	(Se at No- 3)
12 2	20505/ 2024	01.03.2 024	CRLREV - 387/20 23	N. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024- 02-29	CRIMI NAL REVIS ION	(Se at No- 1)
12 3	20506/ 2024	01.03.2 024	WP (C) - 28968/ 2023	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-18	WRIT BRANC H-8	(Se at No- 29)
12 4	20507/ 2024	01.03.2 024	TRPCRL -	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-03		(Se at

			120/2023						No-29)
125	20508/2024	01.03.2024	WP(C)-28968/2023	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Se at No-29)
126	20509/2024	01.03.2024	WP(C)-4394/2024	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Se at No-47)
127	20510/2024	01.03.2024	WP(C)-21064/2016	J DEHURY	C.O.	COURT NO. 16	Order Dtd. 2023-11-03	WRIT BRANCH-5	(Se at No-20)
128	20511/2024	01.03.2024	WP(C)-4343/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se at No-47)
129	20512/2024	01.03.2024	WP(C)-4189/2024	BIJAY KU. SETHI	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Se at No-13)
130	20513/2024	01.03.2024	WP(C)-14150/2023	N. K. ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Se at No-19)
131	20514/2024	01.03.2024	WP(C)-4418/2024	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-29	WRIT BRANCH-6	(Se at No-25)
132	20515/2024	01.03.2024	ABLAPL - 14847/2023	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	BAIL-1	(Se at No-6)
133	20516/2024	01.03.2024	WP(C)-4585/2024	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-7	(Se at No-10)
134	20517/2024	01.03.2024	ABLAPL - 14847/2023	BISWARANJAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	BAIL-1	(Se at No-6)
135	20518/2024	01.03.2024	CRLMC-2165/2022	C. ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-5)
136	20519/2024	01.03.2024	WP(C)-18357/2023	SANJAY KUMAR SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Se at No-29)
137	20520/	01.03.2024	ABLAPL	H.K. DASH	C.O.	COURT	Order Dtd. 2024-		(Se

7	2024	024	- 13893/ 2023			NO. 10	02-28		at No- 29)
13 8	20521/ 2024	01.03.2 024	WP (C) - 18357/ 2023	B. R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 29)
13 9	20522/ 2024	01.03.2 024	WP (C) - 18353/ 2023	SANJAY KUMAR SAHU	C.O.	COURT NO. 10	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 29)
14 0	20523/ 2024	01.03.2 024	ABLAPL - 13150/ 2023	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 3)
14 1	20524/ 2024	01.03.2 024	WP (C) - 18349/ 2023	B. R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANC H-8	(Se at No- 29)
14 2	20525/ 2024	01.03.2 024	ABLAPL - 11718/ 2023	J. KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 2)
14 3	20526/ 2024	01.03.2 024	ABLAPL - 9839/2 023	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 10)
14 4	20527/ 2024	01.03.2 024	CRLREV - 28/202 3	J. KAMILA	C.O.	DR (J)	Order Dtd. 2024- 03-13	CRIMI NAL REVIS ION	(Se at No- 2)
14 5	20528/ 2024	01.03.2 024	WP (C) - 24078/ 2020	S.K. SAHOO	C.O.	DR (J)	Order Dtd. 2024- 02-21	WRIT BRANC H-8	(Se at No- 39)
14 6	20529/ 2024	01.03.2 024	WP (C) - 18349/ 2023	SANJAY KUMAR SAHU	C.O.	DR (J)	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 29)
14 7	20530/ 2024	01.03.2 024	WP (C) - 4405/2 024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
14 8	20531/ 2024	01.03.2 024	WP (C) - 43171/ 2023	D NAYAK	C.O.	DR (J)	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH	(Se at No- 115)

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14 9	20532/ 2024	01.03.2 024	WP (C) - 4422/2 024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
15 0	20533/ 2024	01.03.2 024	ABLAPL - 1666/2 024	S DAS	C.O.	DR (J)	Order Dtd. 2024- 02-28		(Se at No- 119)
15 1	20534/ 2024	01.03.2 024	WP (C) - 18359/ 2023	SANJAY KUMAR SAHU	C.O.	DR (J)	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 29)
15 2	20535/ 2024	01.03.2 024	WP (C) - 4408/2 024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
15 3	20536/ 2024	01.03.2 024	ABLAPL - 1664/2 024	S MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-28		(Se at No- 119)
15 4	20537/ 2024	01.03.2 024	WP (C) - 18359/ 2023	B. R. SENAPATI	C.O.	DR (J)	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 29)
15 5	20538/ 2024	01.03.2 024	ABLAPL - 1663/2 024	ACHYUTANAND A PATTANAIAK	C.O.	DR (J)	Order Dtd. 2024- 02-28		(Se at No- 29)
15 6	20539/ 2024	01.03.2 024	WP (C) - 4404/2 024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
15 7	20540/ 2024	01.03.2 024	ABLAPL - 1664/2 024	D SAHOO	C.O.	DR (J)	Order Dtd. 2024- 02-28		(Se at No- 119)
15 8	20541/ 2024	01.03.2 024	WP (C) - 4511/2 024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024- 02-29	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -3)	120)
159	20542/2024	01.03.2024	ABLAPL - 1644/2024	S NAYAK	C.O.	DR (J)	Order Dtd. 2024-02-28		(Seat No-120)
160	20543/2024	01.03.2024	WP (C) - 43174/2023	D NAYAK	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
161	20544/2024	01.03.2024	WP (C) - 4323/2024	R. K. MEHER	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
162	20545/2024	01.03.2024	WP (C) - 4528/2024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
163	20546/2024	01.03.2024	ABLAPL - 1642/2024	BB ROUTRAY	C.O.	DR (J)	Order Dtd. 2024-02-28		(Seat No-120)
164	20547/2024	01.03.2024	WP (C) - 4322/2024	R. K. MEHER	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
165	20548/2024	01.03.2024	WP (C) - 4637/2024	SANJAYA KU. SAHU	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
166	20549/2024	01.03.2024	WP (C) - 4239/2024	R. K. MEHER	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Seat No-27)
167	20550/2024	01.03.2024	WP (C) - 4523/2024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH	(Seat No-120)

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168	20551/2024	01.03.2024	ABLAPL - 1641/2024	S PATTANAYAK	C.O.	DR (J)	Order Dtd. 2024-02-28		(Seat No-120)
169	20552/2024	01.03.2024	WP (C) - 3490/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
170	20553/2024	01.03.2024	WP (C) - 4235/2024	R. K. MEHER	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Seat No-27)
171	20554/2024	01.03.2024	WP (C) - 4402/2024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
172	20555/2024	01.03.2024	WP (C) - 4339/2024	SARAT KU. PRADHAN	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
173	20556/2024	01.03.2024	ABLAPL - 1639/2024	PK DAS	C.O.	DR (J)	Order Dtd. 2024-02-28		(Seat No-117)
174	20557/2024	01.03.2024	WP (C) - 4237/2024	R. K. MEHER	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Seat No-27)
175	20558/2024	01.03.2024	WP (C) - 2894/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
176	20559/2024	01.03.2024	ABLAPL - 1637/2024	S NAYAK	C.O.	DR (J)	Order Dtd. 2024-02-28		(Seat No-102)

177	20560/2024	01.03.2024	WP (C) - 4520/2024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
178	20561/2024	01.03.2024	WP (C) - 2131/2024	A KALASH	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
179	20562/2024	01.03.2024	ABLAPL - 1638/2024	AK MOHANTY	C.O.	DR (J)	Order Dtd. 2024-02-28		(Seat No-117)
180	20563/2024	01.03.2024	WP (C) - 4424/2024	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
181	20564/2024	01.03.2024	CRLMC-2847/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-07	CRIMINAL MISC	(Seat No-5)
182	20565/2024	01.03.2024	WP (C) - 2115/2024	P K DASH	C.O.	COURT NO. 10	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
183	20566/2024	01.03.2024	CRLMC-5381/2015	H. S. PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	CRIMINAL MISC	(Seat No-9)
184	20567/2024	01.03.2024	WP (C) - 10026/2021	K P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
185	20568/2024	01.03.2024	WP (C) - 41927/2023	BHARAT CHANDRA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION)	(Seat No-103)

								BENCH -1)	
18 6	20569/ 2024	01.03.2 024	WP (C) - 2084/2 021	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
18 7	20570/ 2024	01.03.2 024	CRLMC- 2291/2 022	ABINASH SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024- 02-29	CRIMI NAL MISC	(Se at No- 2)
18 8	20571/ 2024	01.03.2 024	WP (C) - 2084/2 021	BABITA SAHU	C.O.	COURT NO. 10	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
18 9	20572/ 2024	01.03.2 024	WP (C) - 2617/2 024	B.K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
19 0	20573/ 2024	01.03.2 024	BLAPL- 11451/ 2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-29	BAIL- 1	(Se at No- 4)
19 1	20574/ 2024	01.03.2 024	WP (C) - 43157/ 2023	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
19 2	20575/ 2024	01.03.2 024	WP (C) - 42600/ 2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
19 3	20576/ 2024	01.03.2 024	BLAPL- 13293/ 2023	R. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	BAIL- 2	(Se at No- 9)
19 4	20577/ 2024	01.03.2 024	WP (C) - 4485/2 024	K. C. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H-6	(Se at No- 25)

195	20578/2024	01.03.2024	WP (C) - 4341/2024	S. K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
196	20579/2024	01.03.2024	CRLMC-3413/2022	M. R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	CRIMINAL MISC	(Seat No-5)
197	20580/2024	01.03.2024	WP (C) - 42603/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
198	20581/2024	01.03.2024	WP (C) - 42606/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
199	20582/2024	01.03.2024	WP (C) - 42598/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
200	20583/2024	01.03.2024	WP (C) - 4451/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
201	20584/2024	01.03.2024	WP (C) - 42597/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
202	20585/2024	01.03.2024	WP (C) - 4646/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
203	20586/2024	01.03.2024	WP (C) - 42595/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH	(Seat No-

								(DIVISION BENCH -2)	109)
204	20587/2024	01.03.2024	WP (C) - 42592/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
205	20588/2024	01.03.2024	WP (C) - 4646/2024	K N SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
206	20589/2024	01.03.2024	WP (C) - 42593/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
207	20590/2024	01.03.2024	WP (C) - 4644/2024	K N SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
208	20591/2024	01.03.2024	WP (C) - 43210/2023	A. KALASH	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
209	20592/2024	01.03.2024	WP (C) - 4644/2024	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
210	20593/2024	01.03.2024	WP (C) - 42948/2023	S.R. PATTANAIAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)

21 1	20594/ 2024	01.03.2 024	WP (C) - 43127/ 2023	G.D MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
21 2	20595/ 2024	01.03.2 024	WP (C) - 40368/ 2023	DILIP KUMAR SAHU	C.O.	COURT NO. 8	Order Dtd. 2024- 02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
21 3	20596/ 2024	01.03.2 024	WP (C) - 3002/2 015	R.K. MOHABHOI	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
21 4	20597/ 2024	01.03.2 024	WP (C) - 3002/2 015	P. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
21 5	20598/ 2024	01.03.2 024	WP (C) - 2026/2 024	P.CH. DAS	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
21 6	20599/ 2024	01.03.2 024	WP (C) - 43159/ 2023	S.K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
21 7	20600/ 2024	01.03.2 024	WP (C) - 5808/2 016	S. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2016- 09-26	WRIT BRANC H-5	(Se at No- 22)
21 8	20601/ 2024	01.03.2 024	WP (C) - 42765/ 2023	G. SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)

21	20602/2024	01.03.2024	ABLAPL - 1346/2024	J PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-02-28		(Seat No-111)
22	20603/2024	01.03.2024	WP (C) - 4429/2024	T.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
22	20604/2024	01.03.2024	ABLAPL - 1602/2024	J PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	BAIL-2	(Seat No-7)
22	20605/2024	01.03.2024	ABLAPL - 1606/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-13	BAIL-2	(Seat No-10)
22	20606/2024	01.03.2024	ABLAPL - 18699/2019	D. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2021-11-05	CRIMINAL MISC	(Seat No-9)
22	20607/2024	01.03.2024	ABLAPL - 1618/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-28		(Seat No-9)
22	20608/2024	01.03.2024	WP (C) - 42844/2023	G.D MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
22	20609/2024	01.03.2024	ABLAPL - 1624/2024	ARTATRAN PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07		(Seat No-112)
22	20610/2024	01.03.2024	ABLAPL - 1632/2024	B B ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No-112)
22	20611/2024	01.03.2024	WP (C) - 42584/2023	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)

229	20612/2024	01.03.2024	WP (C) - 42588/2023	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
230	20613/2024	01.03.2024	WP (C) - 43108/2023	B.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
231	20614/2024	01.03.2024	WP (C) - 2537/2024	L.D. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
232	20615/2024	01.03.2024	RSA-173/2023	A.K. ACHARYA	C.O.	DR (J)	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-5)
233	20616/2024	01.03.2024	RSA-434/2016	S. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-5)
234	20617/2024	01.03.2024	BLAPL-13438/2023	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-02-29	BAIL-2	(Seat No-8)
235	20619/2024	01.03.2024	BLAPL-13992/2023	H.K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-02-29	BAIL-2	(Seat No-10)
236	20620/2024	01.03.2024	ABLAPL - 12117/2022	L. ACHARI	C.O.	COURT NO. 7	Order Dtd. 2024-02-29	BAIL-2	(Seat No-12)
237	20621/2024	01.03.2024	ABLAPL - 3452/2020	RAHUL. SETHI	C.O.	COURT NO. 7	Order Dtd. 2022-03-04	CRIMINAL MISC	(Seat No-9)
238	20622/2024	01.03.2024	ABLAPL - 11144/2018	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2019-01-18		(Seat No-9)
239	20623/2024	01.03.2024	ABLAPL - 1597/2	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2024-02-28		(Seat No-

			024						9)
24 0	20624/ 2024	01.03.2 024	BLAPL- 762/20 24	C RANA	C.O.	COURT NO. 7	Order Dtd. 2024- 02-27		(Se at No- 9)
24 1	20625/ 2024	01.03.2 024	BLAPL- 483/20 24	D SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024- 02-27		(Se at No- 9)
24 2	20626/ 2024	01.03.2 024	BLAPL- 797/20 24	PK LENKA	C.O.	COURT NO. 7	Order Dtd. 2024- 02-27		(Se at No- 9)
24 3	20627/ 2024	01.03.2 024	BLAPL- 632/20 24	PK LENKA	C.O.	COURT NO. 7	Order Dtd. 2024- 02-27		(Se at No- 9)
24 4	20628/ 2024	01.03.2 024	BLAPL- 451/20 24	AK NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024- 02-28		(Se at No- 9)
24 5	20629/ 2024	01.03.2 024	ABLAPL - 1680/2 024	RK SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 12)
24 6	20630/ 2024	01.03.2 024	ABLAPL - 1669/2 024	S DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 02-28		(Se at No- 12)
24 7	20631/ 2024	01.03.2 024	ABLAPL - 1678/2 024	SP SAHO	C.O.	COURT NO. 7	Order Dtd. 2024- 02-28		(Se at No- 12)
24 8	20633/ 2024	01.03.2 024	BLAPL- 434/20 24	TK BASANTIA	C.O.	COURT NO. 7	Order Dtd. 2024- 02-29		(Se at No- 12)
24 9	20634/ 2024	01.03.2 024	WP (C) - 3461/2 024	S.K.MOHAPAT RA	C.O.	COURT NO. 7	Order Dtd. 2024- 02-27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
25 0	20635/ 2024	01.03.2 024	WP (C) - 2410/2 024	B. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)

25	20636/2024	01.03.2024	CRLMC-2516/2023	B. B. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	CRIMINAL MISC	(Serial No-4)
25	20637/2024	01.03.2024	CMP-578/2023	BHAKTADAS MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-2	(Serial No-6)
25	20638/2024	01.03.2024	BLAPL-12833/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	BAIL-1	(Serial No-5)
25	20639/2024	01.03.2024	WP (C) - 4268/2024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
25	20640/2024	01.03.2024	WP (C) - 4263/2024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
25	20641/2024	01.03.2024	WP (C) - 4262/2024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
25	20642/2024	01.03.2024	WP (C) - 4281/2024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
25	20643/2024	01.03.2024	WP (C) - 4272/2024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
25	20644/2024	01.03.2024	WP (C) - 25994/2013	BIJAY KUMAR SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-6	(Serial No-35)
26	20645/2024	01.03.2024	WP (C) - 17917/2016	M/S.PRADEEP KU.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANCH-2	(Serial No-9)
26	20646/2024	01.03.2024	WP (C) - 149/2024	RAMESH CH. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-26	WRIT BRANCH-8	(Serial No-56)
26	20647/2024	01.03.2024	WP (C) - 998/2024	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Serial No-29)
26	20648/2024	01.03.2024	WP (C) - 3221/2024	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-02-27	WRIT BRANCH	(Serial No-

								(DIVISION BENCH -1)	106)
264	20649/2024	01.03.2024	WP (C) - 39830/2023	MD. MOKIM	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-1	(Seat No-49)
265	20650/2024	01.03.2024	WP (C) - 1555/2024	K. C. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-6	(Seat No-26)
266	20651/2024	01.03.2024	CMP-1368/2022	R. K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-4	(Seat No-38)
267	20652/2024	01.03.2024	CMP-1099/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-29		(Seat No-38)
268	20653/2024	01.03.2024	CMP-140/2024	R. K. SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-7	(Seat No-15)
269	20654/2024	01.03.2024	CMP-786/2019	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-8	(Seat No-39)
270	20655/2024	01.03.2024	BLAPL-5997/2023	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	BAIL-1	(Seat No-6)
271	20656/2024	01.03.2024	CMP-554/2021	K. N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	WRIT BRANCH-4	(Seat No-37)
272	20657/2024	01.03.2024	CMP-105/2024	P. K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-7	(Seat No-15)
273	20658/2024	01.03.2024	CMP-156/2024	AMRESH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-7	(Seat No-15)
274	20659/2024	01.03.2024	CMP-10/2024	M. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-6	(Seat No-54)
275	20660/2024	01.03.2024	CMP-1285/2023	M. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-1	(Seat No-

									49)
27 6	20661/ 2024	01.03.2 024	RPFAM- 276/20 23	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024- 02-27	FIRST APPEA L	(Se at No- 5)
27 7	20662/ 2024	01.03.2 024	RPFAM- 276/20 23	SARADA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 02-27	FIRST APPEA L	(Se at No- 5)
27 8	20663/ 2024	01.03.2 024	ABLAPL - 1643/2 024	S GHOSH	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 10)
27 9	20664/ 2024	01.03.2 024	ABLAPL - 1627/2 024	PANCHANAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 5)
28 0	20665/ 2024	01.03.2 024	ABLAPL - 1631/2 024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28		(Se at No- 5)
28 1	20666/ 2024	01.03.2 024	ABLAPL - 1620/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 03-22	BAIL- 2	(Se at No- 12)
28 2	20667/ 2024	01.03.2 024	ABLAPL - 12962/ 2023	JAJNESWAR PANDA	C.O.	COURT NO. 2	Order Dtd. 2023- 11-10	BAIL- 1	(Se at No- 2)
28 3	20668/ 2024	01.03.2 024	ABLAPL - 570/20 24	P BHASTIA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 11)
28 4	20669/ 2024	01.03.2 024	ABLAPL - 597/20 24	S MITRA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 11)
28 5	20670/ 2024	01.03.2 024	ABLAPL - 599/20 24	BR SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 11)
28 6	20671/ 2024	01.03.2 024	ABLAPL - 602/20 24	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 11)
28 7	20672/ 2024	01.03.2 024	ABLAPL - 570/20 24	SK SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 11)
28 8	20673/ 2024	01.03.2 024	WP (C) - 21372/	S.S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2017- 07-07	WRIT BRANC	(Se at

			2015					H (DIVI SION BENCH -2)	No- 109)
28 9	20674/ 2024	01.03.2 024	WP (C) - 7047/2 016	A.T. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
29 0	20675/ 2024	01.03.2 024	BLAPL- 8455/2 023	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 12)
29 1	20676/ 2024	01.03.2 024	WP (C) - 42840/ 2023	G.D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
29 2	20677/ 2024	01.03.2 024	WP (C) - 8205/2 023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 04-04	WRIT BRANC H-6	(Se at No- 35)
29 3	20678/ 2024	01.03.2 024	WP (C) - 28624/ 2013	S.BUDGATA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-29	WRIT BRANC H-4	(Se at No- 38)
29 4	20679/ 2024	01.03.2 024	BLAPL- 7813/2 023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 2)
29 5	20680/ 2024	01.03.2 024	ABLAPL - 918/20 24	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 2)
29 6	20681/ 2024	01.03.2 024	ABLAPL - 1629/2 024	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 2)
29 7	20682/ 2024	01.03.2 024	BLAPL- 3258/2 022	G. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 7)
29 8	20683/ 2024	01.03.2 024	BLAPL- 9822/2 023	ASHOK KUMAR PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 8)
29	20684/ 2024	01.03.2	ABLAPL	SP SAHOO	C.O.	COURT	Order Dtd. 2024-	BAIL-	(Se

9	2024	024	- 1630/2 024			NO. 11	02-28	1	at No- 5)
30 0	20685/ 2024	01.03.2 024	ABLAPL - 1634/2 024	S CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 5)
30 1	20686/ 2024	01.03.2 024	ABLAPL - 1141/2 024	AK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 5)
30 2	20687/ 2024	01.03.2 024	ABLAPL - 14778/ 2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-19	BAIL- 2	(Se at No- 11)
30 3	20688/ 2024	01.03.2 024	ABLAPL - 1623/2 024	HK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 11)
30 4	20689/ 2024	01.03.2 024	ABLAPL - 14318/ 2023	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-16	BAIL- 1	(Se at No- 3)
30 5	20690/ 2024	01.03.2 024	ABLAPL - 1616/2 024	S CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 3)
30 6	20691/ 2024	01.03.2 024	ABLAPL - 215/20 24	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 3)
30 7	20692/ 2024	01.03.2 024	ABLAPL - 14690/ 2023	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023- 12-15	BAIL- 1	(Se at No- 5)
30 8	20693/ 2024	01.03.2 024	BLAPL- 6548/2 023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 3)
30 9	20695/ 2024	01.03.2 024	ABLAPL - 1625/2 024	M JATI	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 3)
31 0	20696/ 2024	01.03.2 024	ABLAPL - 1621/2 024	S NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 3)
31 1	20697/ 2024	01.03.2 024	ABLAPL - 1617/2 024	AK BHUYAN	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 3)

31 2	20698/ 2024	01.03.2 024	ABLAPL - 1610/2 024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 7)
31 3	20699/ 2024	01.03.2 024	ABLAPL - 1607/2 024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 7)
31 4	20700/ 2024	01.03.2 024	ABLAPL - 1601/2 024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 7)
31 5	20701/ 2024	01.03.2 024	ABLAPL - 1600/2 024	R RANJAN	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 6)
31 6	20702/ 2024	01.03.2 024	ABLAPL - 1599/2 024	D SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 6)
31 7	20703/ 2024	01.03.2 024	ABLAPL - 1348/2 024	AK PANDA	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 6)
31 8	20704/ 2024	01.03.2 024	ABLAPL - 927/20 24	SK DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 6)
31 9	20705/ 2024	01.03.2 024	ABLAPL - 917/20 24	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 4)
32 0	20706/ 2024	01.03.2 024	ABLAPL - 856/20 24	SK DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 4)
32 1	20707/ 2024	01.03.2 024	ABLAPL - 625/20 24	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 4)
32 2	20708/ 2024	01.03.2 024	ABLAPL - 1626/2 024	MR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 1	(Se at No- 5)
32 3	20710/ 2024	01.03.2 024	ABLAPL - 1672/2 024	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 5)
32 4	20711/ 2024	01.03.2 024	ABLAPL - 1670/2	KK BHUYAN	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No-

			024						5)
32 5	20712/ 2024	01.03.2 024	CRLMC- 489/20 24	ALOK KUMAR KAR	C.O.	COURT NO. 11	Order Dtd. 2024- 03-01	CRIMI NAL MISC	(Se at No- 7)
32 6	20713/ 2024	01.03.2 024	CRLMA- 32/202 4	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 02-29		(Se at No- 7)
32 7	20714/ 2024	01.03.2 024	BLAPL- 1081/2 024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 12)
32 8	20715/ 2024	01.03.2 024	BLAPL- 1077/2 024	HK DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 12)
32 9	20716/ 2024	01.03.2 024	CRLMC- 3893/2 023	M.C. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 04-02	CRIMI NAL MISC	(Se at No- 7)
33 0	20717/ 2024	01.03.2 024	ABLAPL - 347/20 24	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28	BAIL- 2	(Se at No- 12)
33 1	20718/ 2024	01.03.2 024	CRLMC- 537/20 24	G. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024- 02-29		(Se at No- 12)
33 2	20719/ 2024	01.03.2 024	ABLAPL - 293/20 24	CR DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 02-28		(Se at No- 12)
33 3	20720/ 2024	01.03.2 024	CRLMC- 209/20 24	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024- 02-06		(Se at No- 12)
33 4	20721/ 2024	01.03.2 024	ABLAPL - 1673/2 024	R SETHI	C.O.	COURT NO. 15	Order Dtd. 2024- 02-28		(Se at No- 12)
33 5	20722/ 2024	01.03.2 024	WA- 538/20 23	BHARAT CHANDRA PANDA	C.O.	COURT NO. 15	Order Dtd. 2024- 02-29	WRIT APPEA L	(Se at No- 6)
33 6	20723/ 2024	01.03.2 024	WP (C) - 3372/2 024	P.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH	(Se at No- 107)

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337	20724/2024	01.03.2024	WP(C)-2285/2013	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
338	20725/2024	01.03.2024	CONTC-1098/2024	R.C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21	CONTE MPT	(Seat No-3)
339	20726/2024	01.03.2024	CONTC-69/2024	S. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29		(Seat No-3)
340	20727/2024	01.03.2024	WA-3028/2023	R.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-07	WRIT APPEAL	(Seat No-5)
341	20728/2024	01.03.2024	BLAPL-1103/2024	AMLAN SHAKTI PAUL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-29		(Seat No-5)
342	20730/2024	01.03.2024	WP(C)-39725/2023	G.C.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
343	20731/2024	01.03.2024	ABLAPL - 11758/2023	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	BAIL-1	(Seat No-2)
344	20732/2024	01.03.2024	BLAPL-1101/2024	AK MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	BAIL-1	(Seat No-4)
345	20733/2024	01.03.2024	BLAPL-1096/2024	AK MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29		(Seat No-4)
346	20734/2024	01.03.2024	ABLAPL - 1676/2024	N ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-02-28		(Seat No-4)
347	20735/2024	01.03.2024	ABLAPL - 1677/2024	J SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-28		(Seat No-4)

34	20736/2024	01.03.2024	BLAPL-1095/2024	AK RANA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29		(Se at No-4)
34	20737/2024	01.03.2024	CMP-578/2023	I.PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	WRIT BRANCH-2	(Se at No-6)
35	20738/2024	01.03.2024	BLAPL-713/2024	A SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	BAIL-2	(Se at No-12)
35	20739/2024	01.03.2024	BLAPL-588/2024	AK BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29		(Se at No-12)
35	20740/2024	01.03.2024	SA-74/1996	ABINASH SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	SECON D APPEAL	(Se at No-6)
35	20741/2024	01.03.2024	RSA-113/2007	S MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECON D APPEAL	(Se at No-4)
35	20742/2024	01.03.2024	BLAPL-437/2024	R DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	BAIL-2	(Se at No-10)
35	20743/2024	01.03.2024	CRLMC-541/2024	M N MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-28		(Se at No-10)
35	20744/2024	01.03.2024	ABLAPL-1471/2024	S CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-02-23		(Se at No-10)
35	20745/2024	01.03.2024	CRLMC-549/2024	M K PANI	C.O.	COURT NO. 5	Order Dtd. 2024-02-28		(Se at No-10)
35	20746/2024	01.03.2024	CONTC-716/2024	A.K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-12		(Se at No-10)
35	20747/2024	01.03.2024	CRLMC-2888/2022	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 5	Order Dtd. 2024-02-22	CRIMINAL MISC	(Se at No-5)
36	20755/2024	01.03.2024	CONTC-1195/2024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-01		(Se at No-

									5)
361	20757/2024	01.03.2024	CONTC-1205/2024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-01		(Seat No-5)
362	20759/2024	01.03.2024	CONTC-1199/2024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-01		(Seat No-5)
363	20761/2024	01.03.2024	BLAPL-14091/2023	R.B. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	BAIL-2	(Seat No-12)
364	20763/2024	01.03.2024	CRLMC-20/2024	M K PANI	C.O.	COURT NO. 5	Order Dtd. 2024-02-28	CRIMINAL MISC	(Seat No-3)
365	20764/2024	01.03.2024	WP (C) - 4305/2024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
366	20766/2024	01.03.2024	WP (C) - 36099/2023	K.S.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
367	20767/2024	01.03.2024	BLAPL-683/2024	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-29		(Seat No-112)
368	20768/2024	01.03.2024	BLAPL-1092/2024	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-29		(Seat No-112)
369	20769/2024	01.03.2024	ABLAPL - 1687/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29		(Seat No-112)
370	20770/2024	01.03.2024	BLAPL-1634/2024	RK MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-03-01		(Seat No-112)
371	20771/2024	01.03.2024	BLAPL-586/2024	KK NATH	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	BAIL-2	(Seat No-10)

37	20772/2024	01.03.2024	WP (C) - 19097/2023	D K JENA	C.O.	COURT NO. 5	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Serial No-102)
37	20773/2024	01.03.2024	ABLAPL - 3464/2022	A. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	CRIMINAL MISC	(Serial No-9)
37	20774/2024	01.03.2024	WP (C) - 4527/2024	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Serial No-10)
37	20775/2024	01.03.2024	WP (C) - 4500/2024	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	WRIT BRANCH-6	(Serial No-25)
37	20776/2024	01.03.2024	WP (C) - 4507/2024	J.MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Serial No-10)
37	20777/2024	01.03.2024	BLAPL-8529/2023	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	BAIL-1	(Serial No-4)
37	20778/2024	01.03.2024	WP (C) - 18353/2023	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Serial No-29)
37	20383/2024	01.03.2024	BLAPL-12904/2023	M/S JNANINDRA PANI	GENERAL		Order Dtd. 2023-11-16	BAIL-1	(Serial No-5)
38	20419/2024	01.03.2024	WP (C) - 24799/2023	H. BHOI	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-2	(Serial No-6)
38	20420/2024	01.03.2024	WP (C) - 24271/2023	J. PARDHAN	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-4	(Serial No-46)
38	20421/2024	01.03.2024	CRLMC-1883/2022	S. SAHOO	GENERAL		Order Dtd. 2022-07-27	CRIMINAL MISC	(Serial No-5)
38	20422/2024	01.03.2024	ABLAPL - 1502/2024	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2024-02-29		(Serial No-5)

384	20423/2024	01.03.2024	ABLAPL-1713/2024	GYANA RANJAN DHAL	GENERAL		Order Dtd. 2024-02-29		(Seat No-5)
385	20424/2024	01.03.2024	BLAPL-10180/2023	MUKESH KUMAR	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(Seat No-1)
386	20425/2024	01.03.2024	CRLMC-1883/2022	RAMESH CHANDRA KOPE	GENERAL		Order Dtd. 2022-07-27	CRIMINAL MISC	(Seat No-5)
387	20426/2024	01.03.2024	WP (C) - 18731/2023	SUJIT KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
388	20429/2024	01.03.2024	WP (C) - 40655/2023	PRAFULLA KUMAR KAR	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
389	20433/2024	01.03.2024	WP (C) - 11896/2020	TARESHWAR SAHOO	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-14)
390	20434/2024	01.03.2024	WP (C) - 20509/2020	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-28)
391	20435/2024	01.03.2024	CMP-99/2024	JYOTI RANJAN DEO	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-54)
392	20436/2024	01.03.2024	WP (C) - 22282/2019	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Seat No-41)
393	20437/2024	01.03.2024	WP (C) - 25933/2019	H.B. DASH	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-13)
394	20444/2024	01.03.2024	WP (C) - 26403/2019	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-1	(Seat No-2)
395	20447/2024	01.03.2024	WP (C) - 26607/	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH	(Seat

			2019					H-3	No-28)
396	20450/2024	01.03.2024	WP(C)-29777/2020	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-21)
397	20756/2024	01.03.2024	WA-2687/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-7)
398	20362/2024	01.03.2024	WP(C)-4301/2024	TRILOCHAN BARIK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
399	20440/2024	01.03.2024	WP(C)-38849/2023	J. P. KAR	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No-47)
400	20442/2024	01.03.2024	ABLAPL-1553/2024	J. P. KAR	GENERAL		Order Dtd. 2024-02-27		(Seat No-47)
401	20469/2024	01.03.2024	CRLA-1410/2023	M.K. SAHU	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
402	20618/2024	01.03.2024	WP(C)-2595/2024	R. K. ROUT	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-3)
403	20632/2024	01.03.2024	WP(C)-30039/2011	R DAS	GENERAL		Misc.case		(Seat No-3)
404	20694/2024	01.03.2024	WP(C)-6198/2003	M K RATH	GENERAL		Order Dtd. 2007-05-07Petition,Annexure,		(Seat No-3)
405	20729/2024	01.03.2024	WP(C)-6526/2007	CHHABI RANA	GENERAL		Order Dtd. 2008-07-30		(Seat No-3)
406	20748/2024	01.03.2024	WP(C)-33412/2023	SHRADHASHREE ROUTRAY	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-30)
407	20749/2024	01.03.2024	WP(C)-3414/2024	ARTATRANA NAYAK	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION)	(Seat No-108)

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40 8	20750/ 2024	01.03.2 024	WP (C) - 23508/ 2023	SRIKANTA BEHERA	GENE RAL		Order Dtd. 2024- 02-20	WRIT BRANC H-4	(Se at No- 52)
40 9	20751/ 2024	01.03.2 024	WP (C) - 4186/2 024	S. D. JENA	GENE RAL		Order Dtd. 2024- 02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
41 0	20752/ 2024	01.03.2 024	WP (C) - 25335/ 2012	RUSARKANTA BASANTIA	GENE RAL		Order Dtd. 2014- 12-15		(Se at No- 115)
41 1	20753/ 2024	01.03.2 024	WP (C) - 43131/ 2023	P. K. BARIK	GENE RAL		Order Dtd. 2024- 02-16	WRIT BRANC H-4	(Se at No- 38)
41 2	20754/ 2024	01.03.2 024	WPC (OA C) - 4570/2 016	P.K.BEHERA	GENE RAL		Order Dtd. 2023- 12-08	OA Branc h	(Se at No- 1)
41 3	20758/ 2024	01.03.2 024	SA- 83/199 7	S. MAHUNTA	GENE RAL		Order Dtd. 2024- 02-12	SECON D APPEA L	(Se at No- 6)
41 4	20760/ 2024	01.03.2 024	RSA- 291/20 15	R. K. NAYAK	GENE RAL		Order Dtd. 2024- 02-26	SECON D APPEA L	(Se at No- 7)
41 5	20762/ 2024	01.03.2 024	RSA- 269/20 17	P. K. MOHANTY	GENE RAL		Order Dtd. 2024- 01-22	SECON D APPEA L	(Se at No- 2)
41 6	20765/ 2024	01.03.2 024	WP (C) - 7620/2 015	SK MEHERULA	GENE RAL		Order Dtd. 2019- 02- 04Petition,Annexu re,Counter,	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 106)

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